

OFFICE OF THE DISTRICT & SESSIONS JUDGE(HQs):DELHI

05 JAN 2019

No. 1257 /OC/Admn.-I/THC/2019

Dated, Delhi the.....

To

The Chairperson
Ld. Website Committee, Central District,
Tis Hazari Court, Delhi

Sub:- Request for sending SMS.

Sir,

I have been directed to inform that interview for the post of Oath Commissioner for Tis Hazari Courts, Delhi will be held on 10-0~~9~~²²-2019. As directed by Ld. District and Sessions Judge (HQs), Delhi, the below mentioned candidates are to be informed about the interview dates through SMS.

Sl. No.	Name of Applicant	Father/ Husband Name	Mobile Numbar
1.	Ms. Chitrlekha Gautam	Sh. Pradeep Singh	9650954259
2.	Sh. Vinod Kumar Saxena	Late Sh. R. N. Saxena	9873159191
3.	Sh. Mohammad Asif	Sh. Mahmoodul Hasan	9818102277
4.	Ms. Anita	Sh. Kheerod Sikdar	9716762348
5.	Sh. Rakesh Kumar Jain	Sh. Surender Prasad Jain	9810042289
6.	Sh. Sunil Kumar	Sh. Braham Pal	9871881340
7.	Sh. Rohit Singh	Sh. S. J. Singh	9560586712

The relevant extract of minutes of meeting dated 21.12.2018 duly approved by Ld. District Sessions Judge HQs, Delhi are bing enclosed herewith.

In view of above, you are requested to direct the concerned dealing assistant to do the needful in this regard immediately. The matter may be taken on top priority.

Sincerely Yours,

Manju Bindra
5/1/19

(Manju Bindra)

Administrative Officer (judl.),
Administration Branch - I,
Central District, Tis Hazari Courts,
Delhi.

MINUTES OF THE MEETING REGARDING FILLING UP 02 POSITIONS OF OATH COMMISSIONERS IN TIS HAZARI COURTS, DELHI, HELD ON 21.12.2018, AT 04:00 P.M. IN THE CHAMBER OF COURT ROOM NO. 209.

CORAM : Shri Vimal Kumar Yadav, Addl. District & Sessions Judge / Chairman.
Shri Kovai Venugopal, Addl. District & Sessions Judge/**Member**.
Shri Devender Kr. Jangala, Addl. District & Sessions Judge/**Member**.


Matter has been placed before the Committee for scrutinizing 09 applications which were received by the office for filling up 02 positions of Oath Commissioners for Tis Hazari Courts, Delhi. Office has placed tabulated chart of above applications whereby the one Mr. Jadu Nath Prasad, Advocate is ineligible due to not fulfilling the criteria of re-appointment i.e. an advocate can be considered for re-appointment after a period of 3 years for conclusion of his/her earlier term.


Application of Sh. Tehasvi Goel, Advocate is rejected as his enrollment certificate with the Bar Council has expired on 26-07-2017.


Committee members have unanimously decided to take interview on scheduled tentative dates i.e. 10.01.2019. Office is directed to issue interview letters to all eligible candidates. The Committee directs the office to request the Chairperson of the Website Committee to direct the quarter concerned for sending information regarding interview dates to all candidates through SMS. Office is further directed to send information about interview to Delhi Bar Association and to website committee to upload the same on official website, also.

The office has placed format of interview call letter before the Committee for approval. The draft has been checked and found correct and office is directed to issue interview call letters to all eligible candidates after approval of Ld. District & Sessions Judge (HQs), Delhi.

Meeting is ended with vote of thanks to the chair.


(Kovai Venugopal)
Member


(Devender Kumar Jangala)
Member


(Vimal Kumar Yadav)
Chairperson


Ld. District & Sessions Judge (HQs), Delhi